

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD

SPECIAL BENCH - COURT 1 (HEARINGS THROUGH VIDEO CONFERENCE)

PRESENT: HON'BLE SHRIMADAN BHALCHANDRA GOSAVI- MEMBER JUDICIAL  
HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.07.2021 AT 10:30 AM

|                                  |  |
|----------------------------------|--|
| TRANSFER PETITION NO.            |  |
| COMPANY PETITION/APPLICATION NO. | IA No. 214/2020 in CA (CAA) No. 197/230/HDB/2019 |
| NAME OF THE COMPANY              | Arkay Energy (Rameswarm) Ltd                     |
| NAME OF THE PETITIONER(S)        |  |
| NAME OF THE RESPONDENT(S)        |  |
| UNDER SECTION                    | 230  |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
|                        |             |                        |           |
|                        |             |                        |           |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
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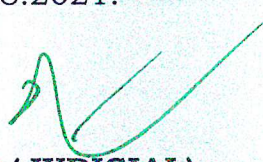
ORDER

Learned counsel for the petitioner appeared through videoconference.

He seeks time for making submissions.

Matter stands adjourned for further consideration on 26.08.2021.

  
MEMBER (TECHNICAL)

  
MEMBER (JUDICIAL)